

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.141 of 2014 &**  
**I.A. No. 240 of 2014**

**Dated : 4<sup>th</sup> July, 2014**

**Sai Wardha Power Ltd.**

**..... Appellant(s)**

**Versus**

**Reliance Infrastructures Ltd.**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014.**

**COURT MASTER**